

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 570  
(To be answered on the 22<sup>nd</sup> July 2021)

DELHI-NANDED FLIGHTS

570. SHRI HEMANT SRIRAM PATIL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to start the operation of flights from Delhi to Nanded; and  
(b) if so, the details thereof and the time by which it is likely to be started ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

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(a) & (b): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the relevant guidelines in this matter. The Ministry regularly interacts with the stakeholders from time to time with an aim to promote air connectivity.

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